

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Sabhya Chaudhary, Aditya Parolia

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 913 of 2022	A'XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde	Karan Batura
3.	Comp. App. (AT) (Ins) No. 1012 of 2022	Sunil Yadav Vs. Mayuri Fincap Private Ltd. & Ors.	Richa Singh	Abhijeet Sinha Iswar Mohaptra Aditya-R1
4.	Comp. App. (AT) (Ins) No. 1078 of 2022	Marathe Hospitality Vs. Mahesh Sureka & Ors.	Arun Pal	
5.	Comp. App. (AT) (Ins) No. 1114 of 2022	RMY Industries LLP Vs. Apple Industries Pvt. Ltd. Through its Official Liquidator	Gaurav Gupta	
6.	Comp. App. (AT) (Ins) No. 1118 of 2022 (With Defects)	Manohar Bidaye & Ors. Vs. Santanu T. Ray	G. Aniruth Purusothaman	Aman Varma
7.	Comp. App. (AT) (Ins) No. 1140 of 2022 & I.A. No. 3422 of 2022	MTS (Mahalaxmi Transport) Pvt. Ltd. Vs. Essel Lucknow Raebareli Toll Roads Ltd.	Abhinav Mishra	Ritwika Nanda Akshita Salampuria

8.	Comp. App. (AT) (Ins) No. 1162 of 2022	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Rathi Ispat Ltd. (In Liquidation) Through Debashis Nanda Official Liquidator	Pradeep Misra	Adya Singh
9.	Comp. App. (AT) (Ins) No. 1172 & 1173 of 2022	Real Estate Regulatory Authority Vs. D.B Corp Ltd. & Anr.	Anuj Tiwari	
10.	Comp. App. (AT) (Ins) No. 1190 of 2022	Krishna Trades Vs. Sadbhav Engineering Ltd.	Anirudh Wadhwa	
11.	Contempt Case (AT) No. 26 of 2022 in Comp. App. (AT) (Ins) No. 998 of 2021	New Okhla Industrial Development Authority Vs. Abhishek Anand	Sourav Roy	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr. With	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
13.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
14.	Comp. App. (AT) (Ins) No. 317 of 2022	Canara Bank (Erstwhile Syndicate Bank) Vs. Alphabet Height Pvt. Ltd. & Anr.	Anuj Jain	Mrinal Harshvardhan
15.	Comp. App. (AT) (Ins) No. 323 of 2022	Dharmender Verma Vs. Jitender Arora Resolution Professional Premia Projects Ltd. & Anr.	Rajiv K. Virmani	Sikhil Suri Nikhil Thapar Komal Gupta-R1 Jitendra Arora

16.	Comp. App. (AT) (Ins) No. 338 of 2022	Central Board of Trustee, Employees' Provident Fund Organization through The Regional P.F. Commissioner-II Vs. Fourth Dimension Solutions Ltd. (FDSL) Through its Monitoring Agency & Ors.	Brijesh Kr. Tamber	Atul Sharma Arjun Padhiyar-R1 to R3 Mohak Sharma-R4
17.	Comp. App. (AT) (Ins) No. 621 of 2022	Sanjay Bhausheb Bhange Vs. Khushbu Dye Chem Pvt. Ltd. & Anr.	Anuj Tiwari	Zain Khan Faiyaz Khan-R1 Aditya Gauri-R2
18.	Comp. App. (AT) (Ins) No. 650 of 2022	Gaurav Dhawan Vs. EE Ltd. & Anr.	Saurabh Kalia	Uttam Datt Sonakshi Singh-R1 Aishwarya-R2
19.	Comp. App. (AT) (Ins) No. 804 of 2022	Anand Varma Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1
20.	Comp. App. (AT) (Ins) No. 868 of 2022	Amogh Sabharwal Suspended Director of Sammi Electronics India Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Pallav Saxena	Pooja Mahajan Jasveen Kaur
21.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	Abhishek Anand Bindu Bhatia-R2 Abhijeet Sinha Milan Singh Negi-R3
22.	Comp. App. (AT) (Ins) No. 881 of 2022	SEL Manufacturing Company Ltd. Vs. Punjab Small Industries & Export Corporation Ltd.	Henna George	Bhupesh Narula Rinku Narula Rishabh Varshney
23.	Comp. App. (AT) (Ins) No. 975 of 2022	UV Asset Reconstruction Company Ltd. Vs. Electrosteel Castings Ltd.	Rohan Batra	Pulkit Deora Hemant Kothari Shantanu Awasthi

For Hearing

24.	Comp. App. (AT) (Ins) No. 579 of 2022	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani	Kumar Anurag Singh
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

25.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
26.	Comp. App. (AT) (Ins) No. 465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani Neha Tandon-R4
27.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6

For Orders

28.	I.A No. 3176 of 2022 in Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
29.	I.A. No. 3310 of 2022 in Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	Abhishek Naik-R1 Manu Bansal-R8 & R14

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**